## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1410/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: M/s. Khandoba Prasanna Sakhar Karkhana Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 Uday Kullani AR (KUCB)

2 Shefah: Tanca AR (KPSKL)

Petitioner

Section 10 By consoil

Adjourned date - 20k Nov, 2017

## <u>ORDER</u>

## C.P. No. 1410/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. By consent adjourned to **20.11.2017.**

Sd/-Bhaskara Pantula Mohan Member (Judicial) 09.11.2017

Sd/-M.K. Shrawat Member (Judicial)

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